

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.S.P. No. 22/(MAH)/2017  
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Varish Synthetics Pvt. Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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16	Ms. Aarti Suvana i/b. Jupiter Legal	Advocate for Petitioner	
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Common Order

CSP No. 21/230-232/NCLT/MB/MAH/2017

CSP No. 22/230-232/NCLT/MB/MAH/2017

Petition admitted.

At request of the party, list this matter for hearing on 6.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)